

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31407/2017

(Arising out of impugned final judgment and order dated 06-03-2017 in DBITA No. 63/2016 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

COMMISSIONER OF INCOME TAX (EXEMPTIONS)

Petitioner(s)

VERSUS

M/S. ADVENT AGE EDUCATION FOUNDATION

Respondent(s)

(FOR ADMISSION and I.R. and IA No.106430/2017-CONDONATION OF DELAY IN FILING)

Date : 31-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) MR. K. Radhakrishnan, Sr. Adv.
Mr. Rupesh Kumar, Adv.
Mrs. Niranjana Singh, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag along with Civil Appeal No. 7173 of 2016.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
COURT MASTER